

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.227

TP 128 of 2016(CP 55 of 2016)

Proceedings under Section 397-398 of Co. Act, 1956

IN THE MATTER OF:

Avni Dharmesh Patel
V/s
Venus Procon Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 22/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent : Mr. Aditya Pandya, Advocate

ORDER
(Hybrid Mode)

None for the applicant.

It is seen that, there is some audio video issue at the end of the Counsel for the respondent.

Re-list this matter for hearing on 26.09.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

PRAVEEN GUPTA
MEMBER (JUDICIAL)